

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.2170/2001@@
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M/s Rajasthan Spg. & Wvg. Mills Ltd.

Appellant (s)

VERSUS

Commnr. of Central Excise, Jaipur
(With Office Report)

Respondent (s)

With
C.A. Nos. 4788/01, 4792/01, 4794/01, 4795/01, 4797/01
4789/01, 4790/01, 4796/01, 4791/01, 4793/01, & 4798/01

Date : 17/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)

Ms. Meenakshi Arora,Adv.

For Respondent (s)

Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2

.SP1